


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

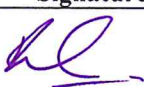
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 250/9/HDB/2017
NAME OF THE COMPANY	Venkateshwara Hatcheries Private Limited
NAME OF THE PETITIONER(S)	Betul Oil Ltd
NAME OF THE RESPONDENT(S)	Venkateshwara Hatcheries Private Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
PRANAY SOMINI	Adv	PRANAY SOMINI@YANOO.IN	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendar Naik	Advocate	9849387366	

Heard Mr.Pranay Somini, learned counsel for the Petitioner and Mr.D.Narendar Naik, learned counsel for the Respondent.

Mr.D.Narendar Naik submit that he undertakes to file vakalat along with his reply and requested two weeks' time. Post the case on 07.12.2017



Member (Judicial)